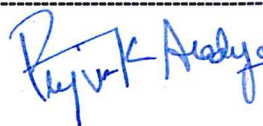


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 30.08.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

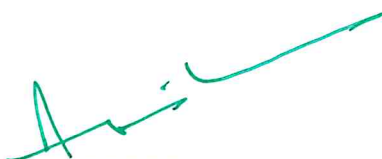
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.59/BB/2017	-	Admission	Rule-4(3) of IB	Harsha Mutt Vs Lukup Media Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	PRAS WAL K. ARADHYA 9632516869	PETITIONER'S FINANCIAL CREDITOR	

ORDER

Counsel for petitioner is present. Counsel for Respondent is also present. Again he requested time to file objections. Time extended till 04/09/2017 finally and no further adjournment will be given and matter will be proceeded on that day.


MEMBER(J)


MEMBER(T)